

Act No. V of 1949 *Rep. by Act 48 of 1949*

[PASSED BY THE DOMINION LEGISLATURE]

(Received the assent of the Governor-General on the 16th February, 1949.)

Act to amend the Protective Duties Act, 1946

WHEREAS it is expedient to amend the Protective Duties Act, 1946 (XVII of 1946), for the purpose hereinafter appearing;

It is hereby enacted as follows:—

1. **Short title.**—This Act may be called the Protective Duties (Amendment) Act, 1949.
2. **Amendment of section 1, Act XVII of 1946.**—In sub-section (3) of section 1 of the Protective Duties Act, 1946, for the figures "1949" the figures "1951" shall be substituted.

Price anna 1 or 1½.